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SHRI H. N. KUNZRU: I am Chairman of the Development Board. Efforts have been made to start new industries and also to invite industrialists to come to Faridabad and to start industries there. The Board received a number of requests some of which were accepted, but even those people whose applications have been accepted have not started work. Apart from this, the projects which the Government themselves wanted to start, the most important of which was the manufacture of diesel engines, have not materialised. Negotiations are going on between the Board and the firm whose technical assistance is sought. This firm has not yet been able to tell us what is the total amount of capital that must be invested in order to manufacture diesel engines of the type that it has suggested. There are a certain number of small industries which have

Oral Answers

DIWAN CHAM AN LALL: May I ask my hon. friend, in view of the statement made by the Chairman of the Development B6ard, whether he is not now convinced of the necessity of further enquiries into this matter because of the unsatisfactory state of affairs that exist at Faridabad?

recently been started.

SHRI MAHAVIR TYAGI: The Ministry is already looking into the position at Faridabad.

PROF. N. R. MALKANI: May I know whether most of the materials for some of the small industries started there have to come from Delhi and their market also is in Delhi.

SHRI MAHAVIR TYAGI: There are some industries for which the market is in Delhi.

PROF. N. R. MALKANI: In view of this, why not start these industries in Delhi itself, instead of having a separate township so many miles away?

SHRI MAHAVIR TYAGI: There are so many facilities available there.

DR. SHRIMATI SEETA PARMA-NAND: Is it true that the Faridabad

Scheme had offered to supply electricity to Delhi and is it being done?

SHRI MAHAVIR TYAGI: They have quite a surplus amount of-electricity there. Negotiations are going on with the municipal electric supply people in Delhi. I am not fully acquainted with this and I do not know whether they are taking electricity from them, but they were considering the idea of having the plant at Faridabad as a stand by and the idea was being examined whether connecting lines can be given.

PROF. N. R. MALKANI: Why not include Faridabad in a Community Project rather than develop it separately?

SHRI MAHAVIR TYAGI: Including it in a Community Project is no solution. Faridabad has been built on the lines of a commercial town, and attempts are being made to make it a success in the matter of giving employment.

RETIREMENT OF OFFICERS

*603. DR. SHRIMATI SEETA PARMANAND: Will the Minister for HOME AFFAIRS be pleased to state:

(a) how many officers drawing salaries above 500 retired at the age of 55 during the years 1950-51 and 1951-52;

(b) how many such officers retired at ages between 55 and 58 during these two years; and

(c) how many of them who retired at 58 were technical men?

THE DEPUTY MINISTER FOR-HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c). The required information is not readily available and will be laid on the Table of the House in due course.

SHRI K. SURYANARAYANA: When there is no information, why include this in the list?

MR. CHAIRMAN: He has said that the information is being collected.

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SHRI B. N. DATAR: The information is very wide. For three years they have asked for this information.

DR. SHRIMATI SEETA PARMA-NAND: May I know what procedure is followed when Government retain non-technical personnel in particular after 55-whether the Government refer the question to the Public Service Commission or merely departmental action is taken?

SHRI B. N. DATAR: We refer such questions to the U.P.S.C.

SHRI S. N. MAZUMDAR: In view of this statement, am I to understand that the report of the Home Ministry is not complete or accurate?

SHRI B. N. DATAR,: The information is complete to the extent that it has been given there.

FOREIGN CONCERNS IN INDIA

•604. SHRI RAHMAT-ULLAH: Will the Minister for FINANCE be pleased to state:

(a) how many foreign companies and firms and individuals have wound up their business in India from 1947 onwards; and

(b) what is the fresh foreign investment in India during the above period?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) From July 1947 to December 1952, 69 foreign business institutions in India have been sold to residents and 12 have been liquidated.

| (b) The remittances | received |
|-------------------------|------------|
| during the above period | for invest |
| ment in India amount | to Rs. 8.3 |
| crores. | |

SHRI C. G. K. REDDY: May I know how many firms constitute this Rs. 8.3 crores under (b)?

SHRI M. C. SHAH: The remittances received during this period for in-

to Questions vestment in India amount to Rs. 8.3 crores.

SHRI S. N. MAZUMDAR: May I know if the Government have any idea about the number of foreign firms which have taken Indian partners after 1947?

SHRI M. C. SHAH: Foreign firms with Indian partners? I have not got that information. I have got information only about foreign firms working in India.

SHRI M. VALIULLA: Is there any condition attached to foreign investments made in India?

SHRI M. C. SHAH: For foreign investments Government approval is necessary. When investment is made in a joint stock company registered under the Companies' Act, certain necessary information is required from them and under certain sections the approval of the Government is necessary, and if the Government think that it is in the interests of the country, they will give the approval.

*605 & *606. [Postponed to 13th May 1953.]

CIVICIANS IN THE MILITARY ENGINEER SERVICES

*607. PANDIT S. DUBE: Will the Minister for DEFENCE be pleased to state:

(a) the number of civil personnel in the Military Engineer Services of India; and

(b) whether it is proposed to militarise this service; if so, when?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) 34,185.

(b) The basic cadre of officers already provides for a proportion of